

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.05.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 3580 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Brajesh Kumar Tripathi & Anr. Vs. Hasti Mal Kachhara and Ors.	Mitul Saxena
<b>2.</b>	I.A. No. 3589 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Brajesh Kumar Tripathi & Anr. Vs. Hasti Mal Kachhara and Ors.	Mitul Saxena
<b>3.</b>	I.A. No. 3590 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Commercial Tax Department, Circle 11, Indore (M.P.) Vs. Indian Soya Industries Pvt. Ltd., Through RP Mangesh Vitthal Kekre	Mrinal Gopal Elker
<b>4.</b>	I.A. No. 3591 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Paridhi Sharma & Ors. Vs. Chaya Gupta RP of JSM Devcon Pvt Ltd & Ors.	Ayush Puri
<b>5.</b>	I.A. No. 3618 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Woodcraft Furnishers Vs. Ten On Ten Habitat Pvt. Ltd.	Ajay Paul
<b>6.</b>	I.A. No. 3701 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Suraksha Asset Reconstruction Limited Vs. Bhuvan Madan Resolution Professional of Jaiprakash Associates Limited & Anr	Chitranshul A. Sinha

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**Assistant Registrar**